

share of war reparations, or whether Pakistan received her share separately?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A question was answered the other day in regard to this matter, viz., the claim made by Pakistan that India has not given to her her share, and I do not think we can add anything more to it.

Shri G. P. Sinha: May I know whether there are two different channels of East and West Germany for getting reparations from them?

Shri T. T. Krishnamachari: I am unable to understand the question. If a specific question is put down, I will answer.

Shri G. P. Sinha: In view of the fact that East Germany is in the Russian zone and West Germany is in the American zone, do we get reparations differently from these countries?

Mr. Deputy-Speaker: The hon. Member is only giving arguments.

Shri T. T. Krishnamachari: The whole thing is under one Inter-allied reparation agency. It must be presumed naturally that in the allocation of reparations, where the physical assets are in the eastern section, those countries which have access to them would be given the materials that are available there.

INDIANS IN U.N.O. SECRETARIAT

*1638. **Shrimati Tarkeshwari Sinha:** Will the **Prime Minister** be pleased to state:

(a) the number of Indians working in the Secretariat of the U.N.O.;

(b) what is the normal channel of their appointment; and

(c) the number of persons who have resigned from the service of U.N.O. since 1950?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 52.

(b) Persons seeking employment in the U. N. Secretariat normally apply to the Secretary-General of the United Nations either direct or through the Government of India or the Permanent Representative of the Government of India to the U. N. at New York. Authority to make appointments rests solely in the Secretary-General.

(c) The Government of India have no information.

Shrimati Tarkeshwari Sinha: May I know if the Indians employed in the U. N. enjoy full diplomatic immunity or are they governed by United States laws?

Shri Anil K. Chanda: All the principal officers of the U. N. enjoy diplomatic immunity.

Mr. Deputy-Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

COMMERCE AND INDUSTRY MINISTRY PRESS

*1616. { **Sardar Hukam Singh:**
Shri Bahadur Singh:

(a) Will the Minister of Works, Housing and Supply be pleased to state when the administrative control of the late Commerce and Industry Ministry Press was transferred to the Stationery and Printing Department?

(b) Has this transfer resulted in any economy of expenditure?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) On 2nd January, 1952.

(b) Yes, Sir.

भारत में अहमदियों का प्रवेश

*१६२७. **श्री रघुनाथ सिंह:** क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह सत्य है कि पश्चिमी पाकिस्तान के कुछ अहमदिया मुसलमान पश्चिमी पंजाब के हाल के उपद्रवों के पश्चात् सीमा पार करके भारत आना चाहते थे और उन्हें सीमा पार रोक दिया गया था ; और

(ख) क्या कुछ अहमदिया मुसलमान भारत में प्रविष्ट हो गये हैं अथवा उन्होंने इस के लिए आवेदन किया है ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). So far as is known to the Government, no such attempts to enter India have been made.

FILMS FOR PROJECT AREAS

*1639. **Shri L. J. Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that films which will be informational and instructional in nature dealing with work